

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

C.P. No. 14 of 1996
in
O.A. No. 1923 of 1994

25

New Delhi, dated this the 9th May, 1997

HON'BLE MR. S.R. ADIGE, MEMBER (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

1. Smt. Vidyawati,
W/o late Shri Sher Singh
2. Shri Bhim Singh,
brother of late Shri Sher Singh,
R/o Vill. Bhanwadi,
Post Bidwana,
Dist. Rewari,
Haryana.

... APPLICANTS

(By Advocate: Shri Yogesh Sharma)

VERSUS

Shri Ramesh Chand Tripathi,
Divl. Rly. Manager,
Western Railway,
Jaipur Division,
Jaipur.

... RESPONDENT

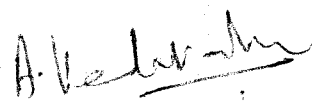
(By Advocate: Shri R.L. Dhawan)

ORDER (Oral)

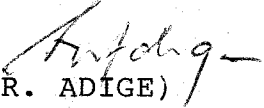
BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

After hearing the case for some time,
applicants' counsel Shri Sharma prays for
permission to withdraw the C.P. with liberty
to pursue such remedies as are available to
applicants
/ in accordance with law.

2. Reserving such liberty as
aforesaid to the applicants, the C.P. is
dismissed as withdrawn and the notices to the
alleged contemner are discharged.


(DR. A. VEDAVALLI)
Member (J)

/GK/


(S.R. ADIGE)
Member (A)